

e-mail: law-jk@nic.in
Fax: Jammu: 0191-2546753(Nov-April),
Fax:Srinagar: 0194-2506063(May-Oct.)

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Judicial Administration Section) Civil Secretariat
(Srinagar/Jammu)

Notification
Jammu, 7th of April, 2021

S.O 121 .- In exercise of the powers conferred by section 4 of the Juvenile Justice (Care and Protection of Children) Act, 2015 and in partial modification of notification S.O. 389 dated 17.12.2020, the Government hereby appoints the Presiding Officers of the following Courts as Principal Magistrates for the Juvenile Justice Boards shown against each, in addition to their own assignments till further orders:-

S.No.	Name of the Court	Name of the Board
1.	Court of Munsiff, Baramulla	Principal Magistrate, JJB, Baramulla
2.	Court of District Mobile Magistrate, Rajouri	Principal Magistrate, JJB, Rajouri
3.	Court of Sub Registrar, Srinagar	Principal Magistrate, JJB, Srinagar
4.	Court of Sub Judge, Bhaderwah	Principal Magistrate, JJB, Doda

By order of the Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government

Dated: 07 -04- 2021

NO: LD(A)2001/148-II

Copy to the:-

1. Commissioner/ Secretary to Government, General Administration Department.
2. Registrar General, J&K High Court, Jammu. This is with reference to his letters No. 7947/RG/GS dated 01.04.2021, 7947/RG/GS dated 01.04.2021.
3. Principal Secretary to Hon'ble Chief Justice J&K High Court, Jammu.

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4. Concerned Judicial Officers.
5. General Manager, Ranbir Government Press, Jammu for publication in an extra Ordinary issue of the Government Gazette.
6. SO Section, Department of Law, Justice and PA (W.7. S.C).
7. Incharge Website, Department Of Law, Justice & PA.
8. Concerned file.

Ashish Gupta
07.04.21

(Ashish Gupta)

Additional Secretary to Government

Ashish Gupta
07.04.2021